

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL(AT) NO.11 OF 2019**

**AND**

**IA NO.1328 OF 2019**

**IN THE MATTER OF:**

Gaurangika Patel & Ors

Appellants

Vs

Doloo Tea Co (India) Ltd

Respondents

**For Appellant:-** Mr. Chitranshul Sinha, Mr D.N. Sharma, Mr. A.N. Dasgupta, Ms Debjani Chaterji, Ms Sonali Khanna, Advocates.

**For Respondents: -** Mr. Sakya Sen, Mr. Arik Banerjee, Mr. Rajiv Mullick, Ms Arushi Arora, Advocates for R1.  
Mr. Saurabh Kalia and Ms Zinnea Mehta, Advocates for R15.  
Mr Debojyoti Bhattacharya, Mr Rohit Dutta, Mr Deep Nath, Mr Kaunish Chakraborty, Advocates for R2 and R5.

**ORDER**

**05.08.2019** - Counsel for both sides states that pleadings are complete. List the appeal for hearing on **5<sup>th</sup> September, 2019.**

2. Interim order dated 2<sup>nd</sup> July, 2019 to continue till next date.

(Justice A.I.S. Cheema)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

BM/NN